| | List of Operational Creditors (Government Dues) (Amount in ₹) | | | | | | | | | | | | | |
|------------|---|------------|---------------------------|----------------|-----------------------------|-----------------|------------------------------------|-------|-------------------------------|--|-----------------|---------------------------------------|-----------------|--|
| | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | l I | | | | | |
| Sr. No. | Department | Government | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of claim | Whether Related Party? (Yes/No) | | Amount of contingent claim | Amount of any mutual dues, that may be set- off | Amount of claim | Amount of claim under verification | Remarks, if any | |
| 1 | GOVERNMENT OF INDIA, INCOME TAX DEPARTMENT | Income Tax | 30 June 2023 | 1,06,67,205 | - | Unsecured | No | 0.00% | - | - | - | 1,06,67,205 | NA | |
| | | | | | | | | | | | | | | |
| | | Total | | 1,06,67,205 | - | | | - | - | - | - | 1,06,67,205 | | |

Annexure – 7 Name of the corporate debtor: Renaissance Indus Infra Private Limited; Date of commencement of CIRP: 31-03-2023; List of creditors as on: 24-07-2023 List of Operational Creditors (Government Dues)